

Annexure-2

Name of the corporate debtor: SAHA INFRA TECH PRIVATE LIMITED; Date of commencement of CIRP: 28 FEBRUARY 2020; List of creditors as on: 10.06.2022

List of unsecured financial creditors belonging to any class of creditors

| Sl. No. | Name of creditor | Details of claim received | | Bifurcation of claim amount | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--|---------------------------|----------------|-----------------------------|----------------|---|--|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Principal | Interest | Amount of claim admitted (on the basis of available data) | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | |
| 1 | NARENDRA MAKWANE | 13-04-2021 | 1,37,10,691.00 | 1,03,69,089.00 | 33,41,602.00 | 1,09,77,522.57 | Advance paid for allotment of flat with bank finance | | No | 0.4437% | | 27,33,168.43 | - | |
| 2 | ADARSH KUMAR | 15-04-2021 | 3,82,23,000.00 | 3,08,25,000.00 | 73,98,000.00 | 2,83,20,681.28 | Advance paid for allotment of Flat with buyback and bank finance | | No | 1.1446% | | 99,02,318.72 | - | |
| 3 | SAMIR JAIN AND NEERU JAIN | 16-04-2021 | 3,17,95,784.00 | 2,03,06,250.00 | 1,14,89,534.00 | 3,04,73,784.52 | Advance paid for allotment of Flat | | No | 1.2316% | | 13,21,999.48 | - | |
| 4 | DEEPAK SINGLA and SAKSHI SINGLA | 16-04-2021 | 35,20,076.00 | 23,00,000.00 | 12,20,076.00 | 33,11,879.00 | Advance paid for allotment of Flat | | No | 0.1338% | | 2,08,197.00 | - | |
| 5 | PRASHANT SARIN and KIRAN SARIN | 17-04-2021 | 3,63,47,120.00 | 1,48,13,166.00 | 2,15,33,954.00 | 2,09,42,282.58 | Advance paid for allotment of flat | | No | 0.8464% | | 1,54,04,837.42 | - | |
| 6 | NIPUN ARORA | 17-04-2021 | 41,47,945.00 | 25,00,000.00 | 16,47,945.00 | 35,98,630.00 | Advance paid for allotment of Flat | | No | 0.1454% | | 5,49,315.00 | - | |
| 7 | GAURAV SRIVASTVA, VINEETA CHOUHAN and CHAROO CHOUHAN | 17-04-2021 | 2,59,71,687.98 | 1,78,10,753.30 | 81,60,934.68 | 2,58,96,266.60 | Advance paid for allotment of Flat | | No | 1.0466% | | 75,421.38 | - | |
| 8 | ONKAR GUPTA and USHA GUPTA | 17-04-2021 | 2,02,21,522.00 | 1,29,13,850.00 | 73,07,672.00 | 2,02,21,522.00 | Advance paid for allotment of flat | | No | 0.8172% | | - | - | |
| 9 | MEHARBAN SINGH & MANIK SINGH - A504 | 17-04-2021 | 1,40,03,524.00 | 1,38,24,750.00 | 1,78,774.00 | 1,20,65,271.31 | Advance paid for allotment of flat | | No | 0.4876% | | 19,38,252.69 | - | |
| 10 | MANIK SINGH - B1401 | 17-04-2021 | 2,55,38,535.00 | 2,52,12,500.00 | 3,26,035.00 | 3,05,37,171.00 | Advance paid for allotment of flat with bank finance | | No | 1.2341% | | - | - | |
| 11 | MANIK SINGH - B2301 | 17-04-2021 | 1,93,71,250.00 | 1,91,23,949.00 | 2,47,301.00 | 2,33,54,212.00 | Advance paid for allotment of flat | | No | 0.9439% | | - | - | |
| 12 | AMAN CHHABRA HUF | 17-04-2021 | 2,61,17,791.00 | 80,00,000.00 | 1,81,17,791.00 | 1,12,57,864.00 | Advance paid for allotment of flat | | No | 0.4550% | | 1,48,59,927.00 | - | |
| 13 | VINOD DUGGAL | 18-04-2021 | 66,56,296.00 | 50,00,000.00 | 16,56,296.00 | 66,52,767.12 | Advance paid for allotment of flat | | No | 0.2689% | | 3,528.88 | - | |
| 14 | SUMIL MAHENDRA and VAISHALI SHARMA MAHENDRA | 18-04-2021 | 2,30,25,734.00 | 1,69,25,790.00 | 60,99,934.00 | 2,24,64,952.28 | Advance paid for allotment of flat | | No | 0.9079% | | 5,60,781.72 | - | |
| 15 | UDIT MITTAL and SHALINI MITTAL | 18-04-2021 | 2,33,85,936.00 | 1,72,56,361.00 | 61,29,576.00 | 2,25,82,569.45 | Advance paid for allotment of flat with bank finance | | No | 0.9127% | | 8,03,366.55 | - | |
| 16 | NAVIN VACHER and RAVNEET DHINGRA VACHER | 18-04-2021 | 1,46,17,918.00 | 1,05,00,000.00 | 41,17,918.00 | 1,46,13,315.07 | Advance paid for allotment of flat | | No | 0.5906% | | 4,602.93 | - | |
| 17 | NUTAN GUPTA and RAVI SHANKER GUPTA | 18-04-2021 | 1,78,97,215.00 | 1,29,58,189.00 | 49,39,026.00 | 1,78,86,607.55 | Advance paid for allotment of flat | | No | 0.7229% | | 10,607.45 | - | |

| Sl. No. | Name of creditor | Details of claim received | | Bifurcation of claim amount | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--|---------------------------|----------------|-----------------------------|----------------|---|--|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Principal | Interest | Amount of claim admitted (on the basis of available data) | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 18 | ATUL AGARWAL and GEETIKA AGARWAL | 18-04-2021 | 2,17,24,415.00 | 1,59,60,480.00 | 57,63,934.00 | 2,16,95,469.89 | Advance paid for allotment of flat | | No | 0.8768% | | | 28,945.11 | - | |
| 19 | ASHOK KUMAR KASLIWAL, USHA KASLIWAL and ANANT KASLIWAL | 18-04-2021 | 6,79,82,982.00 | 2,94,76,032.00 | 3,85,06,950.00 | 3,64,56,222.54 | Advance paid for allotment of flat with bank finance | | No | 1.4734% | | | 3,15,26,759.46 | - | |
| 20 | DAVINDER VACHER and SUNITA VACHER | 18-04-2021 | 1,21,44,986.30 | 82,00,000.00 | 39,44,986.30 | 1,21,44,986.30 | Advance paid for allotment of flat | | No | 0.4908% | | | - | - | |
| 21 | POOJA BIDANI | 18-04-2021 | 2,43,58,964.00 | 1,60,61,666.00 | 82,97,479.53 | 2,43,60,936.34 | Advance paid for allotment of flat | | No | 0.9845% | | | -1,972.34 | - | The difference is due to admission of Service Tax/ Interest Calculation |
| 22 | DR. SUMEET BHARGAVA and DR. SATISH BHARGAVA | 18-04-2021 | 2,36,25,297.00 | 1,65,94,177.00 | 70,31,120.00 | 2,40,75,795.56 | Advance paid for allotment of flat | | No | 0.9730% | | | - | - | |
| 23 | RAJENDRA PRASAD and MANIKA PRASAD | 19-04-2021 | 3,29,16,320.00 | 2,15,51,821.00 | 1,13,64,499.49 | 3,28,95,107.24 | Advance paid for allotment of flat | | No | 1.3294% | | | 21,212.76 | - | |
| 24 | ROHIT BHASIN | 19-04-2021 | 1,34,20,914.99 | 1,12,07,400.00 | 22,13,514.99 | 1,56,53,616.37 | Advance paid for allotment of flat | | No | 0.6326% | | | - | - | |
| 25 | SUDESHNA SEN BANSAL | 19-04-2021 | 2,90,29,681.00 | 2,05,48,635.13 | 84,81,046.16 | 2,74,94,552.38 | Advance paid for allotment of flat | | No | 1.1112% | | | 15,35,128.62 | - | |
| | GAURAV SRIVASTVA, VINEETA CHOUHAN and CHAROO CHOUHAN | 19-04-2021 | | | | - | Advance paid for allotment of flat | | No | 0.0000% | | | - | - | Duplicate Claim |
| 26 | ANUBHAV GARG and SOMA GARG | 19-04-2021 | 2,65,01,612.00 | 2,11,21,350.00 | 53,80,261.64 | 2,64,96,049.73 | Advance paid for allotment of flat | | No | 1.0708% | | | 5,562.27 | - | |
| 27 | VIKAS BHARDWAJ and NEHA PATHAK | 19-04-2021 | 1,21,54,084.00 | 86,92,841.00 | 34,61,243.00 | 1,21,54,083.56 | Advance paid for allotment of flat with bank finance | | No | 0.4912% | | | - | - | |
| 28 | HIMANSHU SINGH and NUPUR SINGH | 19-04-2021 | 2,63,64,783.00 | 2,12,59,218.00 | 51,05,564.93 | 2,63,64,782.93 | Advance paid for allotment of flat with bank finance | | No | 1.0655% | | | - | - | |
| 29 | AVDRESH CHANDRA GOYAL | 19-04-2021 | 87,63,334.00 | 60,00,000.00 | 27,63,333.70 | 84,43,397.81 | Advance paid for allotment of flat | | No | 0.3412% | | | 3,19,936.19 | - | |
| 30 | RAVI NARAIN | 19-04-2021 | 3,40,34,656.20 | 2,33,34,300.00 | 1,07,00,356.16 | 3,40,21,622.13 | Advance paid for allotment of flat | | No | 1.3750% | | | 13,034.07 | - | |
| 31 | KUNAL MITTAL and GUNJAN MITTAL | 19-04-2021 | 1,97,28,981.00 | 1,50,28,970.00 | 47,00,011.00 | 1,94,37,323.52 | Advance paid for allotment of flat with bank finance | | No | 0.7856% | | | 2,91,657.48 | - | |
| 32 | SONAL MATTOO | 19-04-2021 | 58,58,137.00 | 45,00,000.00 | 13,58,136.98 | 58,57,150.68 | Advance paid for allotment of flat | | No | 0.2367% | | | 986.32 | - | |
| 33 | VAIBHAV SINGH | 19-04-2021 | 65,39,462.00 | 53,00,000.00 | 12,39,462.35 | 65,38,951.23 | Advance paid for allotment of flat | | No | 0.2643% | | | 510.77 | - | |
| 34 | UGAM KUNWAR RATHORE | 19-04-2021 | 1,89,40,741.00 | 1,43,12,189.00 | 46,28,552.00 | 1,89,40,740.99 | Advance paid for allotment of flat | | No | 0.7655% | | | 0.01 | - | |

| Sl. No. | Name of creditor | Details of claim received | | Bifurcation of claim amount | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--|---------------------------|----------------|-----------------------------|----------------|---|---|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Principal | Interest | Amount of claim admitted (on the basis of available data) | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 35 | SAURABH & SHILPA | 19-04-2021 | 1,60,14,224.00 | 1,16,35,358.00 | 43,78,866.00 | 1,54,33,257.52 | Advance paid for allotment of flat | | No | 0.6237% | | | 5,80,966.48 | - | |
| 36 | MANISHA PUJARI and RAJESH PUJARI | 19-04-2021 | 32,95,612.00 | 27,66,750.00 | 5,28,862.36 | 32,94,618.37 | Advance paid for allotment of flat | | No | 0.1332% | | | 993.63 | - | |
| 37 | MUKESH KUMAR GUPTA and RAMESH KUMAR GOEL | 19-04-2021 10-05-2021 | 82,80,000.00 | 45,00,000 | 37,80,000.00 | 61,92,054.79 | Advance paid for allotment of flat | | No | 0.2502% | | | 20,87,945.21 | - | |
| 38 | MUKESH KUMAR GUPTA | 19-04-2021 | 1,30,98,543.00 | 98,69,221.00 | 32,29,322.00 | 1,31,46,448.52 | Advance paid for allotment of flat with bank finance | | No | 0.5313% | | | -47,905.52 | - | The difference is due to admission of Service Tax/ Interest Calculation |
| 39 | RAMESH KUMAR GOEL | 19-04-2021 | 2,88,60,000.00 | 2,88,60,000.00 | - | 2,28,66,816.89 | Advance paid for allotment of flat buyback and bank finance | | No | 0.9242% | | | 59,93,183.11 | - | |
| 40 | AVINASH GAUR | 19-04-2021 | 79,67,545.00 | 55,00,000.00 | 24,67,545.00 | 76,17,589.04 | Advance paid for allotment of flat | | No | 0.3079% | | | 3,49,955.96 | - | |
| 41 | ANOOP JAISWAL and NEETU RAI | 19-04-2021 | 1,33,19,523.00 | 94,16,435.00 | 39,04,943.29 | 1,33,17,244.75 | Advance paid for allotment of flat with bank finance | | No | 0.5382% | | | 2,278.25 | - | |
| 42 | MANSI BRAR FERNANDES | 19-04-2021 | 1,70,86,585.00 | 1,00,00,000.00 | 70,86,585.00 | 53,07,178.08 | Advance paid for allotment of Flat with buyback | | No | 0.2145% | | | 1,17,79,406.92 | - | The admission of claim is subjudice vide IA 3259 of 2021 filed before Hon'ble NCLT |
| 43 | SHUBH VANDANA CONSULTANCY PRIVATE L | 19-04-2021 | 1,06,07,995.00 | 79,63,092.00 | 26,44,903.00 | 1,05,91,286.61 | Advance paid for allotment of flat | | No | 0.4280% | | | 16,708.39 | - | |
| 44 | SHALINI JAKARIA and JOGINDER SHARMA | 19-04-2021 | 1,80,78,781.00 | 1,29,91,810.00 | 50,86,971.00 | 1,80,78,780.99 | Advance paid for allotment of flat | | No | 0.7306% | | | - | - | |
| 45 | ARUN MEDIRATTA | 19-04-2021 | 2,43,63,413.00 | 1,45,71,419.00 | 97,91,994.00 | 2,08,84,212.93 | Advance paid for allotment of flat | | No | 0.8440% | | | 34,79,200.07 | - | |
| 46 | ASHISH DHAWAN | 19-04-2021 | 1,34,26,665.00 | 95,48,076.00 | 38,78,589.20 | 1,34,26,665.23 | Advance paid for allotment of flat | | No | 0.5426% | | | - | - | |
| 47 | RENU JOLLY and NITI JOLLY | 19-04-2021 | 1,13,17,957.00 | 79,00,000.00 | 34,17,957.00 | 1,08,50,641.10 | Advance paid for allotment of flat | | No | 0.4385% | | | 4,67,315.90 | - | |
| 48 | KUMAR SAMBHAW SULTANIA and POOJA SUL | 19-04-2021 | 1,34,79,917.00 | 92,38,309.00 | 42,41,608.50 | 1,34,66,540.72 | Advance paid for allotment of flat | | No | 0.5442% | | | 13,376.28 | - | |
| 49 | M/S SAMRIDDIH IMPEX PRIVATE LIMITED | 19-04-2021 | 2,68,34,179.00 | 2,18,72,120.00 | 49,62,059.13 | 2,68,34,179.13 | Advance paid for allotment of flat | | No | 1.0845% | | | - | - | |
| 50 | PRAKASH CHAND AGRAWAL | 19-04-2021 | 92,27,233.00 | 62,40,594.00 | 29,86,639.00 | 92,18,794.14 | Advance paid for allotment of flat | | No | 0.3726% | | | 8,438.86 | - | |
| 51 | GAURAV TALWAR and SHEETAL TALWAR | 19-04-2021 | 3,78,10,923.00 | 2,50,00,000.00 | 1,28,10,923.00 | 3,57,38,958.90 | Advance paid for allotment of flat | | No | 1.4444% | | | 20,71,964.10 | - | |
| 52 | KAPIL NARANG and SHALINI MODI | 19-04-2021 | 49,86,134.00 | 33,00,000.00 | 16,86,134.00 | 47,14,202.74 | Advance paid for allotment of flat | | No | 0.1905% | | | 2,71,931.26 | - | |

| Sl. No. | Name of creditor | Details of claim received | | Bifurcation of claim amount | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---------------------------------------|---------------------------|----------------|-----------------------------|----------------|---|--|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Principal | Interest | Amount of claim admitted (on the basis of available data) | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 53 | SUNIL MATTOO | 19-04-2021 | 1,52,75,967.00 | 1,07,29,975.00 | 45,45,905.81 | 1,52,73,862.24 | Advance paid for allotment of flat | | No | 0.6173% | | | 2,104.76 | - | |
| 54 | AJAY DIXIT and VIJAY KUMAR MISRA | 19-04-2021 | 93,35,909.00 | 63,31,374.00 | 30,04,535.00 | 93,35,909.78 | Advance paid for allotment of flat | | No | 0.3773% | | | - | - | |
| 55 | PRASHANT BHANDARI and SUSHMA BHANDARI | 19-04-2021 | 1,45,52,580.29 | 94,85,500.00 | 50,67,080.29 | 1,45,07,497.70 | Advance paid for allotment of flat | | No | 0.5863% | | | 45,082.59 | - | |
| 56 | RESHMA KAPUR & NAVEEN KAPUR | 19-04-2021 | 1,34,65,205.00 | 1,00,00,000.00 | 34,65,205.00 | 1,33,24,043.84 | Advance paid for allotment of flat | | No | 0.5385% | | | 1,41,161.16 | - | |
| 57 | PRADEEP CHADHA | 19-04-2021 | 1,54,91,079.00 | 1,19,00,000.00 | 35,91,079.00 | 1,33,58,553.42 | Advance paid for allotment of flat | | No | 0.5399% | | | 21,32,525.58 | - | |
| 58 | VIPUL BATHWAL and PRIYA KASERA | 19-04-2021 | 1,72,24,534.00 | 1,20,94,970.00 | 51,29,564.05 | 1,72,11,152.65 | Advance paid for allotment of flat | | No | 0.6956% | | | 13,381.35 | - | |
| 59 | ANJALI CHIB | 19-04-2021 | 73,44,110.00 | 50,00,000.00 | 23,39,178.08 | 73,39,178.08 | Advance paid for allotment of flat | | No | 0.2966% | | | 4,931.92 | - | |
| 60 | ARTI GUPTA | 19-04-2021 | 1,36,88,432.00 | 1,13,39,713.00 | 23,48,719.00 | 1,36,11,383.72 | Advance paid for allotment of flat | | No | 0.5501% | | | 77,048.28 | - | |
| 61 | MUNISH KOHLI and MOHIT KOHLI | 19-04-2021 | 5,52,29,240.00 | 2,42,40,000.00 | 3,09,89,239.52 | 3,30,16,872.33 | Advance paid for allotment of flat | | No | 1.3344% | | | 2,22,12,367.67 | - | The admission of claim is subjudice vide IA 3681 of 2021 filed before Honble NCLT |
| 62 | PRIYANK JAIN | 19-04-2021 | 37,79,400.00 | 25,00,000.00 | 12,79,400.00 | 37,72,745.00 | Advance paid for allotment of flat | | No | 0.1525% | | | 6,655.00 | - | |
| 63 | MUNISH KOHLI | 19-04-2021 | 2,12,02,055.00 | 50,00,000.00 | 1,62,02,054.79 | 67,28,219.18 | Advance paid for allotment of flat | | No | 0.2719% | | | 1,44,73,835.82 | - | The admission of claim is subjudice vide IA 3681 of 2021 filed before Honble NCLT |
| 64 | ANSHUL TYAGI and PRADEEP TYAGI | 19-04-2021 | 4,44,66,956.00 | 3,13,26,141.00 | 1,31,40,815.34 | 4,01,65,497.61 | Advance paid for allotment of flat with bank finance | | No | 1.6233% | | | 43,01,458.39 | - | |
| 65 | KULBHUSHAN SHARMA & KAMLESH SHARMA | 19-04-2021 | 2,70,53,386.00 | 1,91,67,739.00 | 78,85,646.71 | 2,70,51,851.46 | Advance paid for allotment of flat | | No | 1.0933% | | | 1,534.54 | - | |
| 66 | PRITI JAIN | 19-04-2021 | 50,51,236.00 | 33,00,000.00 | 17,51,236.00 | 47,60,317.81 | Advance paid for allotment of flat | | No | 0.1924% | | | 2,90,918.19 | - | |
| 67 | MEERA SIBAL and SURINDER JIT SIBAL | 20-04-2021 | 2,52,88,471.00 | 1,71,00,000.00 | 81,88,471.00 | 2,52,88,471.23 | Advance paid for allotment of flat | | No | 1.0220% | | | - | - | |
| 68 | KAIF MOHAMMAD and POOJA YADAV | 20-04-2021 | 1,16,40,000.00 | 60,00,000.00 | 56,40,000.00 | 84,86,465.75 | Advance paid for allotment of flat | | No | 0.3430% | | | 31,53,534.25 | - | |
| 69 | PUNEET KAUSHIK and ASTHA KAUSHIK | 20-04-2021 | 1,64,68,932.00 | 1,12,58,002.00 | 52,10,929.99 | 1,36,46,378.66 | Advance paid for allotment of flat | | No | 0.5515% | | | 28,22,553.34 | - | |
| 70 | AJAY CHAWLA | 20-04-2021 | 1,12,01,218.00 | 62,59,500.00 | 49,41,718.00 | 95,53,978.79 | Advance paid for allotment of flat | | No | 0.3861% | | | 16,47,239.21 | - | |

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|---------|-------------------------------------|---------------------------|----------------|-----------------------------|--------------|---|--|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Principal | Interest | Amount of claim admitted (on the basis of available data) | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | |
| 71 | AJAY CHAWLA | 20-04-2021 | 1,12,01,218.00 | 62,59,500.00 | 49,41,718.00 | 95,53,978.79 | Advance paid for allotment of flat | | No | 0.3861% | | 16,47,239.21 | - | |
| 72 | DEEPA CHAWLA | 20-04-2021 | 70,22,612.00 | 42,25,000.00 | 27,97,612.00 | 60,90,074.74 | Advance paid for allotment of flat | | No | 0.2461% | | 9,32,537.26 | - | |
| 73 | DEEPA CHAWLA | 20-04-2021 | 70,22,612.00 | 42,25,000.00 | 27,97,612.00 | 60,90,074.74 | Advance paid for allotment of flat | | No | 0.2461% | | 9,32,537.26 | - | |
| 74 | DINESH LALWANI and KANCHAN LALWANI | 20-04-2021 | 1,05,78,213.70 | 80,64,757.00 | 31,69,488.47 | 1,12,34,245.11 | Advance paid for allotment of flat | | No | 0.4540% | | - | - | |
| 75 | RUCHI CHEMICALS PVT. LTD. | 20-04-2021 | 1,47,90,275.00 | 96,50,500.00 | 51,37,775.00 | 1,30,75,683.01 | Advance paid for allotment of flat | | No | 0.5284% | | 17,14,591.99 | - | |
| 76 | RUCHI CHEMICALS PVT. LTD. | 20-04-2021 | 2,09,05,225.00 | 1,30,30,000.00 | 79,05,225.00 | 1,82,44,477.81 | Advance paid for allotment of flat | | No | 0.7373% | | 26,60,747.19 | - | |
| 77 | ARUN SHARMA | 20-04-2021 | 1,80,04,800.00 | 1,36,40,000.00 | 43,64,800.00 | 12,65,205.48 | Advance paid for allotment of flat | | No | 0.0511% | | 1,67,39,594.52 | - | |
| 78 | ARIJIT MAZUMDAR and MRINAL ELKER | 20-04-2021 | 3,09,13,021.00 | 2,27,85,504.00 | 81,27,517.00 | 3,06,02,306.34 | Advance paid for allotment of flat with bank finance | | No | 1.2368% | | 3,10,714.66 | - | |
| 79 | GURRAJ SINGH MALIK | 20-04-2021 | 1,13,72,121.00 | 75,00,000.00 | 38,72,121.00 | 1,00,81,413.70 | Advance paid for allotment of flat | | No | 0.4074% | | 12,90,707.30 | - | |
| 80 | GURRAJ SINGH MALIK | 20-04-2021 | 64,36,997.00 | 36,00,000.00 | 28,36,997.00 | 54,91,331.51 | Advance paid for allotment of flat | | No | 0.2219% | | 9,45,665.49 | - | |
| 81 | JASJEET SINGH MALIK | 20-04-2021 | 60,09,732.00 | 36,00,000.00 | 24,09,732.00 | 52,06,487.67 | Advance paid for allotment of flat | | No | 0.2104% | | 8,03,244.33 | - | |
| 82 | GURRAJ SINGH MALIK | 20-04-2021 | 44,71,945.00 | 25,00,000.00 | 19,71,945.00 | 38,14,630.14 | Advance paid for allotment of flat | | No | 0.1542% | | 6,57,314.86 | - | |
| 83 | GURRAJ SINGH MALIK | 20-04-2021 | 1,53,25,706.00 | 1,00,02,000.00 | 53,23,706.00 | 1,35,51,136.37 | Advance paid for allotment of flat | | No | 0.5477% | | 17,74,569.63 | - | |
| 84 | SARJEEV SINGH SETHI | 20-04-2021 | 79,83,468.00 | 57,51,498.50 | 22,31,969.13 | 79,83,467.48 | Advance paid for allotment of flat | | No | 0.3226% | | - | - | |
| 85 | PREM PRAKASH SRIVASTAVA (HUF) | 20-04-2021 | 1,33,62,540.00 | 69,64,944.00 | 63,97,596.00 | 96,42,484.93 | Advance paid for allotment of flat | | No | 0.3897% | | 37,20,055.07 | - | |
| 86 | NAVANITA SINHA | 20-04-2021 | 1,66,62,433.00 | 1,25,12,927.00 | 41,49,506.00 | 1,95,69,392.01 | Advance paid for allotment of flat | | No | 0.7909% | | - | - | |
| 87 | SHUBH VANDANA CONSULTANCY PRIVATE L | 19-04-2021 | 95,55,963.00 | 70,98,773.00 | 24,57,190.00 | 95,37,449.45 | Advance paid for allotment of flat | | No | 0.3855% | | 18,513.55 | - | |
| 88 | SUMERE DAR and KIRAN DAR | 21-04-2021 | 1,07,69,487.00 | 80,21,082.34 | 27,48,404.55 | 1,07,31,289.55 | Advance paid for allotment of flat | | No | 0.4337% | | 38,197.45 | - | |

| Sl. No. | Name of creditor | Details of claim received | | Bifurcation of claim amount | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---------------------------------------|---------------------------|----------------|-----------------------------|--------------|---|--|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Principal | Interest | Amount of claim admitted (on the basis of available data) | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 89 | IRSHAD MOHAMMED and ANJUMAN IRSHAD | 21-04-2021 | 1,08,50,718.00 | 76,94,750.00 | 31,55,967.61 | 1,08,22,610.22 | Advance paid for allotment of flat | | No | 0.4374% | | | 28,107.78 | - | |
| 90 | KALPANA GUPTA | 21-04-2021 | 2,49,28,767.13 | 1,70,00,000.00 | 79,28,767.13 | 2,49,21,753.42 | Advance paid for allotment of flat | | No | 1.0072% | | | 7,013.71 | - | |
| 91 | SANJAY KUMAR GUPTA | 21-04-2021 | 56,27,690.96 | 40,40,000.00 | 15,87,690.96 | 55,71,945.21 | Advance paid for allotment of flat | | No | 0.2252% | | | 55,745.75 | - | |
| 92 | VINOD KUMAR and PREETI SINGH | 21-04-2021 | 1,52,00,854.70 | 1,20,00,000.00 | 32,00,854.79 | 1,98,45,479.45 | Advance paid for allotment of flat | | No | 0.8020% | | | - | - | |
| 93 | RIA MEHROTRA | 21-04-2021 | 1,79,85,516.00 | 1,79,85,516.00 | - | 2,47,78,616.35 | Advance paid for allotment of flat | | No | 1.0014% | | | - | - | |
| 94 | SANJEEV BHATIA | 22-04-2021 | 94,15,799.00 | 51,29,500.00 | 42,86,299.00 | 77,21,520.49 | Advance paid for allotment of flat | | No | 0.3121% | | | 16,94,278.51 | - | |
| 95 | GARIMA ARORA | 22-04-2021 | 1,71,56,091.00 | 1,23,90,000.00 | 47,66,091.00 | 1,71,56,090.96 | Advance paid for allotment of flat | | No | 0.6934% | | | - | - | |
| 96 | SANDEEP TIBREWAL | 22-04-2021 | 48,60,876.00 | 35,00,000.00 | 13,60,876.00 | 48,60,876.71 | Advance paid for allotment of flat | | No | 0.1965% | | | - | - | |
| 97 | MEERA SIBAL and SURINDER JIT SIBAL | 22-04-2021 | 2,49,72,197.26 | 1,71,00,000.00 | 78,72,197.26 | 2,49,72,197.26 | Advance paid for allotment of flat | | No | 1.0092% | | | -0.00 | - | |
| 98 | SAURABH & SHILPA | 22-04-2021 | 68,05,131.00 | 50,75,700.00 | 17,29,431.00 | 53,81,933.95 | Advance paid for allotment of flat | | No | 0.2175% | | | 14,23,197.05 | - | |
| 99 | SAURABH & SHILPA | 22-04-2021 | 3,18,11,512.00 | 2,27,16,765.00 | 90,94,747.00 | 2,86,49,591.75 | Advance paid for allotment of flat | | No | 1.1579% | | | 31,61,920.25 | - | |
| 100 | PURAN CHAND PANDEY and PREMA PANDEY | 23-04-2021 | 71,78,860.27 | 49,00,000.00 | 22,78,860.27 | 71,78,860.27 | Advance paid for allotment of flat | | No | 0.2901% | | | -0.00 | - | |
| 101 | MOHINDER PAL SINGH | 24-04-2021 | 3,42,36,846.00 | 2,77,85,988.00 | 64,50,858.10 | 3,42,29,722.56 | Advance paid for allotment of flat with bank finance | | No | 1.3834% | | | 7,123.44 | - | |
| 102 | VIJAY KUMAR MISRA | 19-04-2021 | 71,61,949.00 | 30,00,000.00 | 41,61,949.00 | 41,94,739.73 | Advance paid for allotment of flat | | No | 0.1695% | | | 29,67,209.27 | - | |
| 103 | ANURAG MITTAL and SHILPA MITTAL | 19-04-2021 | 1,97,41,029.00 | 1,50,28,903.00 | 47,12,126.00 | 1,96,41,444.13 | Advance paid for allotment of flat with bank finance | | No | 0.7938% | | | 99,584.87 | - | |
| 104 | HIRAL SAMEEN VYAS | 27-04-2021 | 1,78,69,119.00 | 1,26,14,299.57 | 52,54,819.38 | 1,78,69,118.83 | Advance paid for allotment of flat | | No | 0.7222% | | | - | - | |
| 105 | RASHMIL MISHRA | 24-04-2021 | 1,36,77,715.00 | 95,50,000.00 | 41,27,715.00 | 1,36,46,569.86 | Advance paid for allotment of flat | | No | 0.5515% | | | 31,145.14 | - | |
| 106 | SAURABH PANIGRAHY and TRINATH PANIGRA | 24-04-2021 | 1,66,73,764.00 | 1,21,19,935.85 | 45,53,828.48 | 1,66,68,029.23 | Advance paid for allotment of flat | | No | 0.6736% | | | 5,734.77 | - | |

| Sl. No. | Name of creditor | Details of claim received | | Bifurcation of claim amount | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--|---------------------------|----------------|-----------------------------|----------------|---|--|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Principal | Interest | Amount of claim admitted (on the basis of available data) | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 107 | KETKI GOSWAMI | 26-04-2021 | 2,18,02,077.00 | 1,77,81,387.00 | 40,20,690.11 | 2,17,94,046.56 | Advance paid for allotment of flat | | No | 0.8808% | | | 8,030.44 | - | |
| 108 | MOHIT BERY | 04-05-2021 | 2,62,35,000.00 | 1,35,00,000.00 | 1,27,35,000.00 | 1,89,41,534.25 | Advance paid for allotment of flat | | No | 0.7655% | | | 72,93,465.75 | - | |
| 109 | RAJESH DUTT BAJPAI | 05-05-2021 | 89,63,354.00 | 63,84,375.00 | 25,78,979.00 | 89,63,353.49 | Advance paid for allotment of flat | | No | 0.3623% | | | - | - | |
| 110 | SAURABH RAI BHATNAGAR and KUNTAL RAI BHATNAGAR | 10-05-2021 | 1,46,55,919.00 | 1,11,10,007.00 | 35,45,912.00 | 1,46,55,273.17 | Advance paid for allotment of flat with bank finance | | No | 0.5923% | | | 645.83 | - | |
| 111 | RAKESH KUMAR and ANITA GOEL | 14-05-2021 | 2,01,81,860.00 | 1,23,00,000.00 | 17,66,860.00 | 73,32,054.79 | Advance paid for allotment of flat with BuyBack | | No | 0.2963% | | | - | - | |
| 112 | TUSHAR DUTT | 16-05-2021 | 5,73,43,000.00 | 3,72,52,000.00 | 2,00,91,000.00 | 5,62,98,055.01 | Advance paid for allotment of flat | | No | 2.2753% | | | 10,44,944.99 | - | |
| 113 | MADHU CHHABRA | 20-05-2021 | 2,33,99,694.00 | 1,68,30,000.00 | 65,69,694.00 | 2,33,99,694.25 | Advance paid for allotment of flat | | No | 0.9457% | | | - | - | |
| 114 | GURU CHARAN SINGH CHHABRA | 21-05-2021 | 79,33,493.00 | 51,00,000.00 | 28,33,493.00 | 69,88,995.29 | Advance paid for allotment of flat | | No | 0.2825% | | | 9,44,497.71 | - | |
| 115 | GURU CHARAN SINGH CHHABRA | 21-05-2021 | 67,93,184.00 | 42,00,000.00 | 25,93,184.00 | 59,28,789.04 | Advance paid for allotment of flat | | No | 0.2396% | | | 8,64,394.96 | - | |
| 116 | GURU CHARAN SINGH CHHABRA | 22-05-2021 | 66,64,986.00 | 40,00,000.00 | 26,64,986.00 | 57,76,657.53 | Advance paid for allotment of flat | | No | 0.2335% | | | 8,88,328.47 | - | |
| 117 | MUKESH SHUKLA and AMITA SHUKLA | 22-05-2021 | 1,48,40,000.00 | 1,25,00,000.00 | 23,40,000.00 | 1,42,22,717.81 | Advance paid for allotment of flat | | No | 0.5748% | | | 6,17,282.19 | - | |
| 118 | AJAY ARORA and ANJU ARORA | 30-05-2021 | 1,22,84,598.00 | 75,00,000.00 | 47,84,598.00 | 1,14,46,060.27 | Advance paid for allotment of flat | | No | 0.4626% | | | 8,38,537.73 | - | |
| 119 | ROHAN RAJGARHIA | 31-05-2021 | 3,06,30,371.00 | 1,49,10,618.00 | 1,57,19,753.00 | 2,08,38,100.55 | Advance paid for allotment of flat | | No | 0.8422% | | | 97,92,270.45 | - | |
| 120 | CRESCENT AMOUR BUILDWELL PRIVATE LIMITED | 31-05-2021 | 83,32,076.00 | 82,00,000.00 | 1,32,076.00 | 3,13,973.00 | Advance paid for allotment of flat | | No | 0.0127% | | 80,00,000.00 | 80,18,103.00 | - | |
| 121 | MIROIR DE CREST REALTORS PRIVATE LIMITED | 31-05-2021 | 82,66,038.00 | 82,00,000.00 | 66,038.00 | 1,56,986.00 | Advance paid for allotment of flat | | No | 0.0063% | | 81,00,000.00 | 81,09,052.00 | - | |
| 122 | SANDEEP KALHAN | 01-06-2021 | 1,17,38,001.00 | 71,27,623.00 | 36,10,378.28 | - | Advance paid for allotment of flat with buyback and Settlement agreement | | No | 0.0000% | | | 1,17,38,001.00 | - | The admission of claim is subjudice vide IA 3434 of 2021 filed before Hon'ble NCLT |
| 123 | HT MEDIA LIMITED | 01-06-2021 | 3,89,94,475.00 | 2,87,50,501.00 | 1,02,43,974.00 | 2,91,18,036.52 | Advance paid for allotment of flat with buyback | | No | 1.1768% | | | 98,76,438.48 | - | |
| 124 | AKSHAT BHATT and M M RAJGARHIA HUF | 02-06-2021 | 5,35,37,254.00 | 1,25,00,000.00 | 4,10,37,254.00 | 1,81,49,315.07 | Advance paid for allotment of flat with buyback | | No | 0.7335% | | | 3,53,87,938.93 | - | |

| Sl. No. | Name of creditor | Details of claim received | | Bifurcation of claim amount | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--|---------------------------|----------------|-----------------------------|----------------|---|---|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Principal | Interest | Amount of claim admitted (on the basis of available data) | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 125 | GURUDAYAL PRAKASH NAYYAR and KUMKUM NAYYAR | 02-06-2021 | 2,66,79,262.00 | 99,73,126.00 | 1,67,06,134.00 | 68,68,667.62 | Advance paid for allotment of flat with buyback | | No | 0.2776% | | | 1,98,10,594.38 | - | |
| 126 | INFOMATRIX IT SERVICES PRIVATE LIMITED | 01-06-2021 | 1,67,29,373.00 | 1,11,22,901.00 | 56,06,472.00 | 1,60,25,650.49 | Advance paid for allotment of flat | | No | 0.6477% | | | 7,03,722.51 | - | |
| 127 | MEENAKSHI SHARMA | 09-06-2021 | 2,38,67,693.00 | 1,04,75,545.00 | 1,34,05,819.11 | 1,63,01,116.85 | Advance paid for allotment of flat | | No | 0.6588% | | | 75,66,576.15 | - | |
| 128 | WILLIAM GUPTA | 09-06-2021 | 99,57,881.00 | 67,00,000.00 | 32,57,881.00 | 91,75,397.26 | Advance paid for allotment of flat | | No | 0.3708% | | | 7,82,483.74 | - | |
| 129 | MAMTA BAHL | 11-06-2021 | 7,63,95,155.00 | 4,39,36,266.00 | 3,24,58,889.00 | 3,48,96,539.49 | Advance paid for allotment of flat | | No | 1.4103% | | | 4,14,98,615.51 | - | |
| 130 | DIGITAL COMPONENTS PRIVATE LIMITED | 15-06-2021 | 2,15,34,000.00 | 1,11,00,000.00 | 1,04,34,000.00 | 1,65,05,852.05 | Advance paid for allotment of flat | | No | 0.6671% | | | 50,28,147.95 | - | |
| 131 | DIGITAL COMPONENTS PRIVATE LIMITED | 15-06-2021 | 2,15,34,000.00 | 1,11,00,000.00 | 1,04,34,000.00 | 1,65,00,986.30 | Advance paid for allotment of flat | | No | 0.6669% | | | 50,33,013.70 | - | |
| 132 | ADESH KUMAR GOEL | 24-06-2021 | 79,74,712.00 | 77,50,000.00 | 2,24,712.00 | 9,17,014.00 | Advance paid for allotment of flat | | No | 0.0371% | | 70,00,000.00 | 70,57,698.00 | - | |
| 133 | SANJEEV KUMAR GUPTA AND MANISH KUMAR GUPTA | 24-06-2021 | 17,34,479.45 | 11,00,000.00 | 6,34,479.45 | 17,08,526.03 | Advance paid for allotment of flat | | No | 0.0690% | | | 25,953.42 | - | |
| 134 | SAMIR VARUN BANSAL AND ANSHU BANSAL | 25-06-2021 | 1,42,01,285.00 | 92,31,427.00 | 49,69,858.00 | 1,41,99,378.28 | Advance paid for allotment of flat | | No | 0.5739% | | | 1,906.72 | - | |
| 135 | ITI KUMAR | 25-06-2021 | 1,56,40,460.00 | 1,12,00,000.00 | 44,40,460.00 | 1,56,40,460.27 | Advance paid for allotment of flat | | No | 0.6321% | | | - | - | |
| 136 | ASHOK KUMAR DHAMIJA | 28-06-2021 | 98,00,000.00 | 50,00,000.00 | 48,00,000.00 | 65,98,904.11 | Advance paid for allotment of flat | | No | 0.2667% | | | 32,01,095.89 | - | |
| 137 | ANSHUMAN JAIN HUF | 28-06-2021 | 1,55,66,266.00 | 1,10,60,000.00 | 45,06,266.00 | 1,34,21,069.59 | Adjustment of receivable as installment | | No | 0.5424% | | | 21,45,196.41 | - | |
| 138 | AKHILESH JAIN | 28-06-2021 | 1,44,42,740.00 | 1,00,00,000.00 | 44,42,740.00 | 1,21,34,794.52 | Adjustment of receivable as installment | | No | 0.4904% | | | 23,07,945.48 | - | |
| 139 | ANSHUMAN JAIN and ADITI JAIN | 28-06-2021 | 2,95,73,315.00 | 2,05,00,000.00 | 90,73,315.00 | 2,49,84,164.38 | Adjustment of receivable as installment | | No | 1.0097% | | | 45,89,150.62 | - | |
| 140 | ADITI JAIN and SURESH CHAND JAIN | 28-06-2021 | 94,30,959.00 | 65,00,000.00 | 29,30,959.00 | 78,87,616.44 | Adjustment of receivable as installment | | No | 0.3188% | | | 15,43,342.56 | - | |
| 141 | PUJA NAYYAR | 29-06-2021 | 56,99,945.00 | 40,00,000.00 | 16,99,945.00 | 48,77,589.04 | Adjustment of receivable as installment | | No | 0.1971% | | | 8,22,355.96 | - | |
| 142 | MUKESH JAIN AND KUSUM JAIN | 30-06-2021 | 77,98,620.00 | 55,55,000.00 | 22,43,620.00 | 77,20,383.56 | Advance paid for allotment of flat | | No | 0.3120% | | | 78,236.44 | - | |

| Sl. No. | Name of creditor | Details of claim received | | Bifurcation of claim amount | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---|---------------------------|----------------|-----------------------------|----------------|---|--|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Principal | Interest | Amount of claim admitted (on the basis of available data) | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 143 | PRASAN CHANDRA | 01-07-2021 | 1,57,74,773.00 | 1,11,10,000.00 | 46,64,773.00 | 1,56,17,863.01 | Advance paid for allotment of flat | | No | 0.6312% | | | 1,56,909.99 | - | |
| 144 | NIDHI TANDON | 03-07-2021 | 2,94,78,766.00 | 1,51,95,240.00 | 1,42,83,526.00 | 2,17,48,468.85 | Advance paid for allotment of flat | | No | 0.8790% | | | 77,30,297.15 | - | |
| 145 | SABIHA MUSTAFA AND SARAH MUSTAFA | 06-07-2021 | 1,00,34,734.40 | 68,31,700.00 | 32,03,034.40 | 1,00,34,734.41 | Advance paid for allotment of flat | | No | 0.4056% | | | - | | |
| 146 | NARENDRA KUMAR GUPTA | 07-07-2021 | 2,60,05,482.00 | 1,60,17,369.00 | 99,88,113.00 | 2,26,12,702.23 | Advance paid for allotment of flat | | No | 0.9139% | | | 33,92,779.77 | | |
| 147 | KANU GOEL and ASHISH GOEL | 08-07-2021 | 78,95,671.00 | 72,00,000.00 | 6,95,671.00 | 17,53,775.00 | Advance paid for allotment of flat | | No | 0.0709% | | 60,00,000 | 61,41,896.00 | - | |
| 148 | NISHI CHHABRA | 15-07-2021 | 54,14,078.00 | 50,64,101.00 | 3,49,977.00 | 53,97,983.89 | Advance paid for allotment of flat | | No | 0.2182% | | | 16,094.11 | | |
| 149 | GEETANJALI SABHARWAL | 21-07-2021 | 2,43,78,542.00 | 1,00,00,000.00 | 1,43,78,542.00 | 1,33,20,547.95 | Advance paid for allotment of flat alongwith Buyback | | No | 0.5383% | | | 1,10,57,994.05 | | |
| 150 | HIMANSHU KAPOOR | 26-07-2021 | 2,17,14,772.00 | 1,19,68,763.00 | 97,46,009.00 | 1,50,57,961.43 | Advance paid for allotment of flat | | No | 0.6086% | | | 66,56,810.57 | | |
| 151 | KIRAN CHAWLA | 02-08-2021 | 1,16,19,840.00 | 90,78,000.00 | 25,41,840.00 | 74,33,260.27 | Advance paid for allotment of flat | | No | 0.3004% | | | 41,86,579.73 | | Shifted from Annexure-4. Claimant filed revised claim in Form CA |
| 152 | NAVEEN KAPUR and RESHMA KAPUR | 09-08-2021 | 1,28,07,287.00 | 1,28,07,287.00 | - | 37,99,164.70 | Advance paid for allotment of flat | | No | 0.1535% | | | 90,08,122.30 | | Shifted from Annexure-3. Claimant filed revised claim in Form CA |
| 153 | PARAMOUNT PRODUCTS PRIVATE LIMITED | 09-08-2021 | 7,15,00,000.00 | 7,15,00,000.00 | - | 2,71,68,854.79 | Advance paid for allotment of flat | | No | 1.0980% | | | 4,43,31,145.21 | | The admission of claim is subjudice vide IA 4974 of 2021 filed before Hon'ble NCLT |
| 154 | RAJENDRA SHARMA AND SACHIN SHARMA | 10-08-2021 | 1,67,00,000.00 | 1,67,00,000.00 | - | 1,00,52,673.97 | Advance paid for allotment of flat alongwith Buyback | | No | 0.4063% | | | 66,47,326.03 | - | Shifted from Annexure-3. Claimant filed revised claim in Form CA |
| 155 | RAMESHWAR JAISWAL and ARUNA JAISWAL | 17-09-2021 | 1,40,00,000.00 | 1,40,00,000.00 | - | 20,53,315.07 | Advance paid for allotment of flat alongwith Buyback | | No | 0.0830% | | | 1,19,46,684.93 | - | Shifted from Annexure-3. Claimant filed revised claim in Form CA |
| 156 | NILAM RAJKUMAR LACHHIRAMKA | 02-08-2021 | 86,89,260.00 | 44,79,000.00 | 42,10,260.00 | 65,59,526.68 | Advance paid for allotment of flat | | No | 0.2651% | | | 21,29,733.32 | - | |
| 157 | PVR PRINTO PACK PRIVATE LIMITED | 07-08-2021 | 43,44,091.00 | 40,73,330.00 | 2,70,761.00 | 43,44,082.72 | Advance paid for allotment of shop | | No | 0.1756% | | | - | - | |
| 158 | SWATI KOHLI & VISHAL KOHLI | 17-08-2021 | 2,91,20,812.00 | 1,50,97,838.00 | 1,40,22,974.00 | 1,90,77,151.50 | Advance paid for allotment of flat | | No | 0.7710% | | | 1,00,43,660.50 | - | |
| 159 | AA TRADEX PRIVATE LIMITED | 19-08-2021 | 1,73,31,562.00 | 1,15,00,000.00 | 58,31,562.00 | 1,73,31,561.64 | Advance paid for allotment of flat | | No | 0.7004% | | | - | - | |
| 160 | M/s SETH MURALIDHAR MANSINGKA CHARITY TRUST | 19-08-2021 | 5,22,39,690.00 | 4,09,52,000.00 | 1,12,87,690.00 | 2,73,21,393.00 | Advance paid for allotment of flat alongwith Buyback | | No | 1.1042% | | | - | - | The admission of claim is subjudice vide IA 1855 of 2022 filed before Hon'ble NCLT |

| Sl. No. | Name of creditor | Details of claim received | | Bifurcation of claim amount | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|-------------------------------------|---------------------------|----------------|-----------------------------|----------------|---|---|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Principal | Interest | Amount of claim admitted (on the basis of available data) | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 161 | SUNIL JOGI | 27-08-2021 | 21,00,000.00 | 21,00,000.00 | - | 26,27,693.15 | Advance paid for allotment of flat | | No | 0.1062% | | | - | - | |
| 162 | PURNIMA GANDHI | 30-08-2021 | 25,87,409.00 | 19,00,000.00 | 6,87,409.00 | - | Advance paid for allotment of unit in Palm Developers Project | | No | 0.0000% | | | 25,87,409.00 | - | |
| 163 | NISHA MALHOTRA & SUSHMA KATHURIA | 30-08-2021 | 55,22,630.00 | 40,00,000.00 | 15,22,630.00 | - | Loan Given to Corporate Debtor | | No | 0.0000% | | | 55,22,630.00 | - | |
| 164 | MAHESHWAR CHAND SABHERWAL | 28-09-2021 | 1,06,66,666.00 | 75,00,000.00 | 31,66,666.00 | 76,00,548.00 | Advance paid for allotment of flat | | No | 0.3072% | | | 30,66,118.00 | - | |
| 165 | MAYUR GOYAL | 11-10-2021 | 2,75,38,369.00 | 1,39,32,979.00 | 1,36,05,390.00 | 1,84,92,264.64 | Advance paid for allotment of flat | | No | 0.7474% | | | 90,46,104.36 | - | |
| 166 | ROHIT RANA | 12-10-2021 | 1,20,97,642.00 | 70,86,500.00 | 50,11,142.00 | 17,35,046.58 | Advance paid for allotment of flat | | No | 0.0701% | | | 1,03,62,595.42 | - | |
| 167 | PRAMOD KUMAR GOIL AND SHASHI GOIL | 12-10-2021 | 2,17,08,720.49 | 96,14,432.00 | 1,20,94,288.49 | 1,37,25,307.67 | Advance paid for allotment of flat | | No | 0.5547% | | | 79,83,412.82 | - | |
| 168 | PRADEEP KUMAR GOIL | 16-10-2021 | 2,36,48,090.19 | 1,09,26,680.00 | 1,27,21,410.19 | 1,51,55,416.80 | Advance paid for allotment of flat | | No | 0.6125% | | | 84,92,673.38 | - | |
| 169 | ANIRUDH LAL AND SHAILLY ANIRUDH LAL | 16-10-2021 | 1,94,16,342.00 | 1,02,84,690.00 | 91,31,652.00 | 1,16,62,759.19 | Advance paid for allotment of flat | | No | 0.4713% | | | 77,53,582.81 | - | |
| 170 | BEENU GUPTA | 20-10-2021 | 1,35,37,233.00 | 90,00,000.00 | 45,37,233.00 | - | | | | 0.0000% | | | 1,35,37,233.00 | - | Claim filed after 16.10.21 |
| 171 | HARPREET SINGH AND AJIT SINGH SODHI | 23-12-2021 | 18,08,800.00 | 7,00,000.00 | 11,08,800.00 | - | | | | 0.0000% | | | 18,08,800.00 | - | The admission of claim is subjudice vide IA 190 of 2022 filed before Hon'ble NCLT |
| 172 | HARPREET SINGH AND AJIT SINGH SODHI | 23-12-2021 | 1,02,11,040.00 | 50,40,000.00 | 51,71,040.00 | - | | | | 0.0000% | | | 1,02,11,040.00 | - | The admission of claim is subjudice vide IA 190 of 2022 filed before Hon'ble NCLT |
| 173 | MRS. RITU AGARWAL | 23-08-2021 | 1,35,30,400.00 | 97,00,000.00 | 38,30,400.00 | 96,02,904.00 | | | | 0.3881% | | | 39,27,496.00 | - | |
| 174 | CHAITANYA | 17-01-2022 | 2,12,19,557.00 | 1,98,67,783.00 | 13,51,774.00 | - | | | | 0.0000% | | | 2,12,19,557.00 | - | The admission of claim is subjudice vide IA 1150 of 2022 filed before Hon'ble NCLT |
| 175 | Sanjay Harkauti | 14-10-2021 | 37,30,956.00 | 28,70,813.00 | 8,60,413.00 | 38,97,403.00 | | | | | | | -1,66,177.00 | - | The difference is due to admission of Service Tax/ Interest Calculation |
| 176 | Smriti Bora | 21-02-2022 | 8,33,786.00 | 7,00,000.00 | 1,33,786.00 | | | | | | | | 8,33,786.00 | - | The admission of claim is subjudice vide IA 1428 of 2022 filed before Hon'ble NCLT |
| 177 | ANIL RAM | 23-02-2022 | 70,26,750.00 | 45,00,000.00 | 25,26,750.00 | - | | | | | | | 70,26,750.00 | - | The admission of claim is subjudice vide IA 1166 of 2022 filed before Hon'ble NCLT |
| 178 | Ambika Sharma | 04-04-2022 | 1,94,31,037.00 | 1,33,04,573.00 | 61,26,464.00 | - | | | | | | | 1,94,31,037.00 | - | Claim filed after 16.10.21 |

| Sl. No. | Name of creditor | Details of claim received | | Bifurcation of claim amount | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set- off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---|---------------------------|--------------------------|-----------------------------|--------------------------|---|------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Principal | Interest | Amount of claim admitted (on the basis of available data) | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 179 | Basukinath Commodities Private Limited | 11-04-2022 | 25,00,000.00 | | | - | | | | 0.0000% | | | 25,00,000.00 | | The admission of claim is subjudice vide IA 2681 of 2022 filed before Hon'ble NCLT |
| 180 | Rajesh Singh and Sadhna Singh | 02-05-2022 | 1,67,96,623.00 | 1,00,62,500.00 | 67,34,123.00 | - | Advance paid for allotment of flat | | | 0.0000% | | | 1,67,96,623.00 | | Application against rejection of claim is filed before Hon'ble NCLT |
| 181 | Jagdish Raj Sharma & Mrs. Nalini Sharma | 07-05-2022 | 76,21,636.00 | | | - | Advance paid for allotment of Shop | | | 0.0000% | | | 76,21,636.00 | | Application against rejection of claim is filed before Hon'ble NCLT |
| 182 | Mrs.Archana bharat & Mr Bharat Bhushan | 23-05-2022 | 2,30,00,000.00 | 2,30,00,000.00 | | - | | | | 0.0000% | | | 2,30,00,000.00 | | Claim filed after 16.10.25 |
| 183 | Mr. Aniel Kumar Shah | 24-05-2022 | 3,00,50,049.00 | 1,98,31,250.00 | 1,02,18,799.00 | - | | | | 0.0000% | | | 3,00,50,049.00 | | Claim filed after 16.10.26 |
| 184 | Mrs. Neeta Shah | 24-05-2022 | 2,62,52,359.00 | 1,73,25,000.00 | 89,27,359.00 | - | | | | 0.0000% | | | 2,62,52,359.00 | | Claim filed after 16.10.27 |
| 185 | Mr Himesh Tiwari | 03-06-2022 | 29,84,630.13 | 15,00,000.00 | 14,84,630.13 | - | | | | 0.0000% | | | 29,84,630.13 | | Claim filed after 16.10.28 |
| 186 | Mr Longashri | 02-06-2022 | 35,47,171.00 | 25,00,000.00 | 10,47,171.00 | - | | | | 0.0000% | | | 35,47,171.00 | | Claim filed after 16.10.29 |
| 187 | M/s TGB Realcon Pvt Ltd | 06-06-2022 | 10,18,42,830.00 | 7,14,16,363.00 | 3,04,26,467.00 | - | | | | 0.0000% | | | 10,18,42,830.00 | | Claim filed after 16.10.30 |
| 188 | Mrs. Neeta Shah | 06-06-2022 | 2,79,70,836.00 | 2,75,75,000.00 | 3,95,836.00 | - | | | | 0.0000% | | | 2,79,70,836.00 | | Claim filed after 16.10.31 |
| | TOTAL | | 3,38,23,84,566.44 | 2,27,73,21,634.69 | 1,08,85,21,276.26 | 2,47,13,48,283.53 | - | - | - | 100.00 | - | 2,91,00,000.00 | 90,04,61,649.54 | - | - |